

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO.189  
TO BE ANSWERED ON 20.12.2022**

**OLD AGE HOMES**

**†\*189. DR. CHANDRA SEN JADON:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total number of old age homes constructed and the facilities being provided to the persons living in these homes in Firozabad district in Uttar Pradesh;
- (b) whether such old age homes have been constructed as senior citizen friendly by keeping in mind their needs along with necessary facilities and as per the norms;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has proposed to construct old age homes equipped with all modern facilities by the year 2024 in every district of the country and if so, the details thereof; and
- (e) whether the Government has taken any steps for the welfare of the senior citizens keeping in mind their increasing population in recent times and if so, the details thereof?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(DR. VIRENDRA KUMAR)**

(a) to (e): A Statement is laid on the Table of the House.

\*\*\*\*\*

**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. † \*189 to be answered on 20.12.2022**

(a) to (c): There is no scheme from this Department for construction of senior citizen homes (old age homes). However under Integrated Programme for Senior Citizens (IPSrC), a component of 'Atal Vayo Abhyuday Yojana (AVYAY)', grant in aid is provided to NGOs/ Voluntary Organizations for running and maintenance of Senior Citizen Homes, Continuous Care Homes, etc. All these Homes are mandated to maintain the standard norms prescribed in the scheme (given at **Annexure-I**). A Project Monitoring Unit (PMU) has been constituted to physically inspect the Senior Citizen homes and ensure compliance of its working to the prescribed standards. If services in the senior citizen home are found unsatisfactory during inspection then a Show Cause Notice is issued to provide the Organisation an opportunity to explain. The reply received is evaluated and a decision is taken regarding the grant in aid being provided. New senior citizen homes are assisted in such districts where there are no senior citizen homes, on the basis of proposals received online from the respective State/ UT Government, as per guidelines of the scheme. Since no such proposal has been received in accordance with the above – mentioned guidelines in respect of Firozabad UP, no home is being assisted under IPSrC in the district as on date.

(d) & (e): The Department of Social Justice and Empowerment has a scheme to cover all districts of the country with at least one senior citizen home under IPSrC. The Department is implementing various initiatives under AVYAY like IPSrC, Rashtriya Vayoshri Yojana (RVY), Promoting Silver Economy, Elderline – a Helpline for Senior Citizens on Toll Free no. 14567, for providing security and welfare of senior citizens across the country. Details are given at **Annexure-II**.

\*\*\*\*\*

**Annexure to reply of Parts (a) to (e) of Lok Sabha Starred Question No.† \*189  
to be answered on 20.12.2022**

**Standard norms under Atal Vayo Abhuday Yojana (AVYAY) to be followed  
by implementing agencies for running old age homes**

- (1) Land - The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.
- (2) Living Space- The old age home shall have minimum area per resident as per the following norms:-
  - (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
  - (ii) There shall be a separate bed for each resident
  - (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
  - (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)
- (3) Facilities- Every institution being funded under this scheme shall have further the following facilities:
  - (i) Residential area comprising rooms/dormitories-separately for men and women;
  - (ii) Adequate Safe drinking water and for ancillary purposes
  - (iii) Electricity, fans and heating arrangement for residents (as necessary);
  - (iv) Kitchen-cum-store and office;
  - (v) Dining hall;
  - (vi) Recreation facilities, television, newspaper and an adequate collection of books;
  - (vii) Activities for keeping the residents productively occupied;
  - (viii) First aid, sick bay and primary healthcare facilities.
  - (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.
- (4) Operational Standards- Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:
  - (i) Nutrition – adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.

- (ii) Medical facilities/ Medicare- The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination with the District Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care
- (iii) Recreation – At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)- religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
- (iv) Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.
- (v) Security- necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- (vi) -Clothing -- Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- (vii) Rooms – Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- (viii) Bathrooms and toilets --Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- (ix) Hygiene and Sanitation- All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

\*\*\*\*\*

## Annexure-II

### Annexure to reply of Parts (a) to (e) of Lok Sabha Starred Question No. † \*189 to be answered on 20.12.2022

#### Initiatives under Atal Vayo Abhyuday Yojana (AVYAY)

- (i) **Integrated Programme for Senior Citizens (IPSrC)**- Grant in aid is provided to implementing agencies for running and maintenance of senior citizen homes, continuous care homes, etc. Facilities like shelter, nutrition, medicare and entertainment are provided free of cost to indigent senior citizens living in Sr. Citizen homes.
- (ii) **Rashtriya Vayoshri Yojana (RVY)**- for bringing near normalcy in the bodily functions of those BPL senior citizens who suffer from age related disabilities/ infirmities, by providing them with free of cost assisted living devices. w.e.f. 01.04.2020 special items like wheelchairs with commode, silicon foam cushion etc. are also provided under the Scheme, besides generic items like walking sticks, elbow crutches, hearing aid etc.
- (iii) **Promoting Silver Economy** –to encourage the entrepreneurs to think about the problems of the elderly and come out with innovative solutions, by providing upto Rs.1crore as financial assistance in the form of maximum 49% equity participation, through an open invitation on a portal namely Senior care Ageing Growth Engine (SAGE).
- (iv) **Help line for Sr Citizens on Toll free number 14567** namely 'Elderline' was launched on date 01.10.2021 for grievance redressal of Senior Citizens and to generate awareness about the Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act, 2007 and Government Policies.

\*\*\*\*\*